High Court of Uttarakhand Nainital

No. 18/UHC/Admin.B/XI-e/1/2021

VACANCY CIRCULAR

Dated: 28.07.2023

Subject: FILLING UP OF FIVE(05) POSTS IN COMMERCIAL COURT HALDWANI DISTRICT NAINITAL UTTARAKHAND ON DEPUTATION BASIS.

The Government of Uttarakhand in its Notification 310/XXXVI-A-1/2021-04 $_{\text{Ho}}$ /2015 dated 19.08.2021, has notified that five (05) posts are to be filled in the Commercial Court of Haldwani, District Nainital, Uttarakhand on <u>Deputation basis</u>. The details of posts are as under:

S.No.	Name of Post	No. of Posts	Level of Pay matrix	Pay Scale
1.	Reader	01	Level-06	35400-112400
2.	Suit Clerk	01	Level-05	29200-92300
3.	Executive Clerk	01	Level-05	29200-92300
4.	Misc. Clerk	01	Level-05	29200-92300
5.	Steno/PA	01	Level-05	29200-92300

- 2. Applications are again invited from eligible employees of all the District Judiciary of the State of Uttarakhand in the prescribed proforma (copy enclosed) for posts mentioned from Sl. No. 1 to 5 above. The applications of eligible employees must be duly forwarded by the Competent Authority of their respective department along with Vigilance Clearance Report on the email address of this Court i.e. highcourt-ua@nic.in
- **3.** Applicants, who have already applied for these posts pursuant to earlier Vacancy Circular No. 4 dated 20.01.2023, need not apply again.
- **4.** Also, applicants must be holding the post on regular basis and the appointment will be made on <u>deputation basis</u> for the period of <u>three (03)</u> years initially, which may be extended as per suitability of employee and requirement in the Commercial Court. The said appointment will be governed

as per the Government of Uttarakhand Notification No. 310/XXXVI-A-1/2021-04 \pm 04 / 2015 dated 19.08.2021.

- **5.** Applicants must have academic and other qualifications as per the Uttarakhand Subordinate Civil Courts Ministerial Establishment Rules, 2007.
- **6.** Candidature of the Applicants, who are immediately below or on the same Pay Level of the post applied for, will only be considered for the post on Deputation.
- 7. The last date of submitting the applications is **31.08.2023**.

Note:

- 1. Incomplete applications and applications without the supporting documents will be rejected.
- 2. The applications received after the last date shall not be entertained.
- 3. The shortlisted candidates may be invited for a selection procedure as prescribed by the authority.

Sd/-(Anuj Kumar Sangal) Registrar General

APPLICATION FORM

1.	Name of the Post Applied for:							
2.	Full Name of the (in Capitals)						passpo photo	
3.	(i) Date of Birth:	Day	y Mo	onth	Year			
	(ii) Date of entry	into service	Day	Month	Year			
	(iii)Date of retires	ment	Day	Month	Year			
4.	Gender: (Write '1' for Male, '2' for Female, '3' for Other)							
5.	Marital Status:	Marital Status:						
6.	Father's/Husband's Name:							
7.	Postal Address (in	Postal Address (in block letters):						
				•••••			•••••	
					Pin	Code:		
	Tel. No. :				Mobile:			
	E.mail ID (if any)):						
8.	Nationality:							
9.	All Educational/other professional Qualifications/Training Courses etc from 10 th Standard Board Examination onwards:							
Sl. No.	Exam passed	Division/ Grade/ % of Marks	Year of Passing	Duration of the Degree/ Diploma	Board/ University	Subject	R	Remarks

10. Brief professional experience in chronological order:

Office/Institution	Post held	1		Total Period (in years)		Scale of pay	Nature of duties	
		From	To	Years	Months	Days		

11. Details of any post held on Deputation in the past	
12. Date of return from the last deputation	
13. Typing Speed on Computer	Hindi (W.P.M.)
	English (W.P.M.)
14. Shorthand (Speed for PA/Steno Post)	Hindi (W.P.M.)
	English (W.P.M.)

I hereby declare that all the statements made in the application are true and complete to the best of my knowledge and belief. I understand that action can be taken against me, if I am declared guilty of any type of misconduct mentioned herein. I have informed my Head Office/Department/ Employer, in writing that I am applying for this selection.

Date:	Signature of candidate
Place:	Address:

Vigilance Clearance Report

There is no Vigilance / Disciplinary En	nquiry and Departmental Enquiry is either pending or
contemplated against Shri/Ms	(Name Of Candidate), working on the post
of in the	(Court Name).

(To be forwarded by the concerned D.J./ Principal Judge/Judge Family Court)